15.32 hrs.

Title: Introduction of the Employment Exchanges (Compulsory Notification of Vacancies) (Amendment) Bill, 2002.

SHRI KOLUR BASAVANAGOUD (BELLARY): I beg to move for leave to introduce a Bill further to amend the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959. "

The motion was adopted.

SHRI KOLUR BASAVANAGOUD : I introduce the Bill.